

Central Administrative Tribunal
Principal Bench
Delhi

(15)

Dated Monday the thirty first day of July, one thousand nine hundred eighty nine

PRESENT

Hon'ble Shri S.P. Mukerji, Vice Chairman

REVIEW APPLICATION No. 54/89
in O.A. 570/88

Dr.K.P. Singh .. Applicant

vs.

Union of India & others .. Respondents

O R D E R
(Shri S.P. Mukerji, Vice Chairman)

I have gone through the Review Application and our judgement dated 20th January, 1989 in O.A. 570/88. It appears to me that in the operative portion of the order in Para 15⁽ⁱⁱ⁾ of the judgment dated 20.1.89 the figure of '2' is a typing error for the figure '3'. The pay and allowances during the period of suspension can be determined only after the final order is passed. Since in Clause (iii) of this para¹⁵ the respondents have been given the time upto 31st March, 1989 for passing the final orders, the order regarding pay and allowances during the period of suspension can therefore, be passed only after 31.3.1989. It will be impossible for such an order to be passed within two months from the date of receipt of the judgment^{dated} on 20.1.1989 when the final orders are to be passed upto 31st March, 1989. Since only a typing mistake is to be corrected, I do not find it necessary to issue notice to the parties. As regards impossibility of implementing the direction at Clause (iii) since respondents had themselves indicated that the enquiry^{of} had concluded by 22nd December, 1988, final orders could have been passed by 31st March, 1989. The respondents, if they want extension of time can file a separate application, if so advised, to that effect^{in accordance with law}.

Accordingly I see no merit in the Review Petition which may be rejected by circulation only with the direction that the typing mistake of '2' figuring in Clause (ii) of para 15 should be corrected as '3'.

2. Hon'ble Shri P.K. Kartha, Vice Chairman (J) may see by circulation and if he agrees with me, these papers may be sent to the Deputy Registrar of Principal Bench for informing both the parties about the correction and the order.

I agree

Signature

12/8/89


(S.P. Mukerji)
Vice Chairman
31-7-89

Hon'ble Shri P.K. Kartha,
Vice Chairman

Sn.